Report of the

[Shri Chinta Mohan]

Report on the Accounts. (Placed in Library See No.LT-2059/92

- (b) Review by Government on the working of the above Institute.
- (c) Statement , giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2058/92].

## REPORT AND ACCOUNTS (1990-91) OF THE MEDICAL COUNCIL OF INDIA, NEW DELHI AND RELATED PAPERS.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K. THARA-DEVI SIDDHARTHA): I lay on the Table a copy each (in English and Hindi) of the following papers;-

- (i) Annual Report of the Medical Council of India, New Delhi, for the ye ir 1990-91.
- (ii) Annual Accounts of the Medical Council of India, New Delhi, for the year 1990-91, and the Audit Report thereon.
- (iii) Review by Government on the working of the above Council.
  - (iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library See No. LT-2110/92].

## PRESENTATION OF THE REPORTS OF THE COMMITTEE ON SUBORDI-NATE LEGISLATION

SHRI JAGESH DESAI (Maharashtra): I present the Ninety-fifth and Ninety-sixth Reprints (in English and Hindi) of the Committee on subordinate legislation.

THE DEPUTY CHAIRMAN: Now, we have sot the reply by the hon. Civil Supplies Minister बोलिये. मंत्री जी जवाब

श्री राम अवधेश सिंह: उपसभापति महोदया, मैंने विशेषाधिकार प्रस्ताव दिया है (व्यवधान)

SHRI SUBRAMANIAN SWAMY: Ma dam, the Government of Tamil Nadu...

श्री राम अवधेश सिंह : यह प्रस्ताव विजय भास्कर रेडडी, विधि एवं न्याय मंत्री के खिलाफ दिया है। सभापति जी के कार्यालय में भेजा है (व्यवधान) मैं चाहता हुं इस पर विचार किया जाए (व्यवधान)

उपसभापति : राम ग्रवधेश जी चेयर-मैन साहब ने मना किया है (व्यवधान) I cannot permit you. You have not been permitted. So I call upon the Minister for Civil Supplies to give the answer.

बोहिये।

SHRI SUBRAMANIAN SWAMY; The Government of Tamil Nadu has confirmed that one of the Central Ministers is invol ved in the illicit liquor trafficking...... (Interruptions)

उपसभापति : मुब्रह्मण्यम स्वामी जी, कृपया ग्राप बैठिये । Let the Minister give the answer.

SHRI GURUDAS DAS GUPTA: Madam. I seek your permission.

THE DEPUTY CHAIRMAN; Reply by the Minister of Civil Supplies to the discussion on the working of the Civil Supplies Ministry.

SHRI CHIMANBHAI MEHTA: Just for half a minute. The question is about Mr. Harshad Mehta's scandal. He is trying to run away from the country All airports should be alerted. Even at this stage the arrest.. . (Interruptions)..

THE DEPUTY CHARIMAN; I am not permitting anything except the reply by the Civil Supplies Minister . . . (Interrup. tions), I am very sorry to say that Mem-brs want to discuss the working of the digerent Ministries zut ...

श्री राम अवधेश सिंहः मैंने विशेषा-धिकार हनने का नोटिस दिया है (व्यव-धान)

उपसभापित : राम श्रवधेश जो मैंने श्रापको इजायत नहीं दो है। वैशिधे। (व्यवधान) They get worried and say that the civil Supplies Ministry is not working well. There are ropbfcms. Now when the Minister wants to reply, nobody is willing to listen to him. ... (Intenuptions)

SHRI V. NARAYANASAMY: Madam, in Tamil Nadu ...(Interruptions).

THE DEPUTY CHAIRMAN; I am not allowing. Mr Narayanasamy, yesterday it was discussed.

एम. पी. का फोन काट दिया है। जरा स्थाप पता लगवाकर बताइये कि क्या बात है. (व्यवधान) उनका टेलीफोन काटा है पालियामेंट्रा श्रफेयर्स मिनिस्टर ठीक करवा देंगे। ठीक है चलिए...

The Minister for Parliamentary Affairs will look into it.

श्रो भूषेन्द्र सिंह मानः महोदया,...

उपसभापति: ग्रापका भी करवा देंगे ग्रभी ग्राप श्रागे बढिए।

श्री **भू**बेद्र तिहा मानः बहुत देर से 555 बटाला में खराब पड़ा है वह भी ठीक करवा दीजिए।

DISCUSSION ON THE WORKING OF THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION— Contd.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA\_LUDDIN AHMED): Madam Deputy Chairman, I am grateful to you and to the hop House for selecting my Ministry

to discuss its working and performance. I am also grateful to the Members... (Interruptions)...

उपसभापति: राम ग्रवधेश जी, ग्राप उनको बोलने दीजिए। ग्रव मत हैरान करिए।

श्री **रा**न श्रयधंश िह (विहार) : सुन लीजिए । श्राप जो निर्णय देना होगा दे दीजिएगा ।

उपलक्षाणित: काहे पर निर्णय देना है..(श्यक्षधात) ये बील लें उसके बाद। यह हो जाए उसके बाद....(श्यवधान) क्या कह रहे हैं ज्ञाप। मंत्री जी एक मिनट सुझे सुन लेने दीजिए क्या प्राक्लम है इनकी।

श्री राम धर्जेंग जिहु: सदन को गुमराह करने भी कोशिश की है। इसलिए विशेषाधिकार हनन समिति के पास भेज दिया जाए।

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, your Minister is standing. I have called him.

उगसभापति : यंजी जी बोलिए ! I am not permitting anything

SHRI GURUDAS. DAS GUPTA (West Bengal): Madam, just two minutes.

SHRI V. NARAYANASAMY (Pondicherry); Madam, I want to know from the hon. Home Minister...

THE DEPUTY CHAIRMAN; I am not permitting anything because I have already called the Minister to reply. We thave very important business today. Today is the last day of the session. Mr Narayanasamy please sit down. .. (Interruptions)

भौलाना श्रोबंदुल्ला खान आजमी (उत्तर प्रदेश): ग्रपने मिनिस्टर को तो बोलने दो।

THE DEPUTY CHAIRMAN; Let your own Minister reply.